

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1182 of 2019

IN THE MATTER OF:

Manesh Agarwal

...Appellant

Vs

Bank of India & Anr.

....Respondents

Present:

**For Appellant: Mr. Siddharth Bhatnagar, Sr. Advocate with
Ms. Vanshaja Shukla, Ms. Anuja Pethia and
Mr. Aditya Sidhra, Advocate.**

**For Respondents: Mr. V. Seshagiri, Mr. Siddharth Sachar,
Ms. Kamna Pradhan, Advocates.**

Mr. Mohd. Nazim Khan, PCS for IRP.

ORDER

10.01.2020: Post the case 'for orders' on **17th January, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk